## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1945 ANSWERED ON:08.03.2013 FUEL USAGE NORMS Adhalrao Patil Shri Shivaji;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether the Government has relaxed fuel usage norms to allow power companies to divert natural gas allocated for one of their plants to another to achieve optimal operations;
- (b) if so, the details thereof along with the details of the guidelines notified for the purpose;
- (c) whether at present, gas usage is restricted to the specific units that has been provided the gas linkage; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) & (b) Yes, Madam. Ministry of Petroleum & Natural Gas (MoP&NG) has issued Guidelines on 01.01.2013 in respect of "Clubbing/Diversion of Gas between Power Plants of the same owner" to enable use of domestic gas more efficiently so as to improve the Plant Load Factor (PLF) with corresponding increase in total generation of electricity.
- (c) & (d) The allocation of domestic gas is plant specific except in specific cases where MoP&NG has allowed diversion of gas from one plant to another plant of the same owner based on the operational requirement of the plants.